

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-102
IB-762/ND/2020

IN THE MATTER OF:

Uttam Singhal

....Applicant

Vs

M/s Anushree Home Developers Pvt Ltd

....Respondent

SECTION

U/s 7 IBC code 2016

Order delivered on 19.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Matter has been adjourned to 01.04.2020.

SRI-

(K.K. VOHRA)
MEMBER (T)

SRI-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)